CRDER

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

Commercial Complex (BDA) Indiranagar Bangalore-38

Thursday, the 20th day of February, 1986.

Present

Justice Shri G. Ramanujam, Vice - Chairman (Madras Bench)

in

Application No.28/1986(F)

Xavier Francis Carrick R/O 20, Mutton Butcher Street, Camp Belgaum-590001.

Applicant

Verses

- 1. The Adjutant General. Organisation Directorate/ Org 1 (Pers) (a), Army Headquarters, DHQ PO., New Delhi-110011
- Officer-in-Charge Records. The Maratha Light Infantry. Bengaum-590009

Respondents

Applicant above named in the Application above mentioned (copy already enclosed to this Tribunal's Notice dated 21.2.86) has prayed for an interim order for reinstatement in service pending final decision on the Application for the reasons stated in the Application.

ORDER

The interim order as prayed for, is not granted at this stage. However it is found to be a fit case to be considered and disposed of as early as possible.

Given under my hand and the seal of this Tribunal.

Il issue to the Applicant as well to R-1 & R-2 lay R-12/AD.

Jesne 9 14/2/86

Registered A/D

FINAL CROER

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

MONDAY. THE 23RD DAY OF JUNE, 1986

PRESENT

THE HON'BLE MEMBER (J): SHRI CH. RAMAKRISHNA RAO
THE HON'BLE MEMBER (A): SHRI L.H.A. REGO

IN

APPLICATION NO : 28/86(F)

Xavier Francis Carrick, R/O 20, Mutton Butcher Street, Camp Belgaum - 590 CO1

Applicant

VERSUS

- Adjutant General.
 Organisation Directorate/Org 1 (Pers)(a)
 Army Headquarters.
 DHQ PO New Delhi 110001
- The Maratha Light Infantry. Belgaum - 590 009

Respondents

ORDER

Applicant present in person. Shri M. Vasudeva Rao present for Respondents. Applicant prays that he maly be permitted to withdraw this application with liberty to file another application. This application is therefore dismissed as withdrawn. The applicant is at liberty to take such further steps as he doems fit.

Given under my hand and the seal of this Tribunal, this 26th day of June 1986.

Copy to :-

Shri M. Vasudeva Rao, Addl. Sentral Govt. Standing Counsel, High Court of Karnataka Bulding, Bangalore - 560 COl REGISTRAR

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